

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NO. DELHI: DATED THE 5 June, 1977.

NOTIFICATION
(INCOME-TAX)

NO. 181^D (F.NO.197/21/77-II(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies 'World Wildlife Fund-India, Bombay' for the purpose of the said section for and from the assessment year 1969-70.

(M. SHASTRI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The ~~tax~~ President, World Wildlife Fund-India, Great Western Bldg., 1st Floor, Near Lion Gate, S. Bhagat Singh Road, Bombay-400023.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay, with reference to his letter No. BC.No. II/289/(18)/76-77 dt. 8.5.77.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&R)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aman-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India (20 Copies), New Delhi.
8. Bulletin Section of Directorate of Inspection (RS&P), New Delhi (5 copies).
9. Director of Training, IRS (Direct Taxes) Staff College, Nagpur (5 copies).
10. Shri M.B. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.


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